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C.A.No. 8216 OF 2003

ITEM No.9

Court No. 1

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

I.A. No. 3 in Civil Appeal No.8216 of 2003

RAM CHANDRA SINGH

Appellant (s)

VERSUS

SAVITRI DEVI & ORS

Respondent (s)

(For clarification/modification of court's order and office report)

With

I.A. No. 5 in C.A.No.8217 of 2003

(For clarification/modification of court's order)

Date : 12/01/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant (s)

in both the matters Mr. G.C. Bharuka, Sr.Adv.

Mr. D. Bharuka, Adv.

Mr. B.K.Satija, Adv.

For Respondent (s)

Nos. 1 & 9 in CA 8216 Mr. S.B. Upadhyay, Adv.

Nos. 4 & 6 in CA 8216 Mr. S.R. Setia, Adv.

No. 2 in CA 8216 & Mr. P.S. Mishra, Sr.Adv.

Nos.1-6 in CA 8217 Mr. Ajay Choudhary, Adv.

Mr. U.K. Shukla, Adv.

Mr. R.S. Dvivedi, Adv.

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No. 1 in CA 8217 Mr. Amit Kumar, Adv.

No. 7 in CA 8217 Mr. R.N. Keshwani, Adv.

UPON hearing counsel the Court made the following

O R D E R

List these matters before a Bench of which Hon'ble Mr. Justice S.B. Sinha is a member.

[ Alka Dudeja ]  
Court Master

[ Janki Bhatia ]  
Court Master